NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.04//ND/2015 RT CP No.195/Chd/Hry/2017

III liie manei oi.	In	the	matter	of:
--------------------	----	-----	--------	-----

Mumuko Saxena & Ors. ...Petitioners

Vs.

EFN Global Impex Pvt.Ltd. & Ors.Respondents

Present:: Mr. Vaibhav Sahni, Advocate for petitioners.

Mr.Gurmandeep Singh Sullar, Advocate for respondents.

As per office report reply has been filed by the respondents but no rejoinder has been filed.

List the matter for arguments on 20.11.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

October 24, 2017